CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00795 /2017

DATED THIS THE 9TH DAY OF JANUARY, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI P. K. PRADHAN, MEMBER (A)

L.Byrappa,
S/o Late Siddiaha,
Aged about 49 years,
Working as Ticket No.1972,
Technician-I,
Bhogi Repair Shop,
AshokPuram,
Mysore South.Mysore.
Residing at 185,
1st Main Road, Railway Layout,
Rambhai Nagar, Mysore.

....Applicant

(By Shri KL.Ramesh...Advocate)

VS.

1.Workshop Personnel Officer,, Office of the Chief Workshop Manager, Central Workshop, South Western Railway, Mysore.

2.Chief Workshop Manager, Central Workshop, South Western Railway, Mysore.

3.The General Manager, South Western Railway, Hubballi.

...Respondents

(By Shri J.Bhaskar Reddy,.. SCG Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Shri J.Bhaskar Reddy, the learned counsel for the respondents submits that he has filed the reply indicating that in terms of the interim order passed on 15/12/2017 and in terms of the order issued under Section 482 of CRPC by the Hon'ble High Court of Karnataka, the applicant had been provisionally promoted. Therefore, we feel that under the extent law, the grievance of the applicant is settled. Therefore, there is no need to continue with the proceedings. In accordance with the final order to be passed by the Hon'ble High Court of Karnataka, under Section 482 proceedings, appropriate orders can be passed by the respondents in continuation of his promotion with this a right reserved in them. OA is disposed of. No order as to costs.

(P. K. PRADHAN) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

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Annexures referred to by the applicant in OA No.170/00795/2017

Annexure A1: True copy of Office order dated 3.8.2017

Annexure A2: True copy of representation 4.8.2017

Annexure A3: True copy of order dated 6.10.2017

Annexure A4: True copy of the Memorandum dated 2.11.2012

Annexure A5: True copy of the order passed in the above PCR.

Annexure A6: True copy of the FIR

Annexures with reply statement:

Annexure R-1: True copy of Railway Board Circular No.E(D&A) 92 RG6-149(A) dated 21.1.1993

Annexure R-2: True copy of order passed by Hon'ble High Court in Crl.P.No.7482/2016

Annexure R-3: True copy of DOPT's OM.No.22034/4/2012-Estt dated 2.11.2012

Annexure R-4: True copy of Crl.Misc.No.2140/2016 and 2145/2016

Annexure R-5: True copy of the office order dated 8.1.2018

Annexure R-6: True copy of No.S/P.535/IV/CRF/Misc dated 11.9.2017